

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/21049/2025 ARBP/69/2025	M/S ERA INFRA ENGINEERING LTD., NOIDA VS CENTRAL PUBLIC WORKS DEPT., BBSR	BIKRANT CHANDRA PATTNAIK VS	// ( //
2	D-ARBP/24749/2025 ARBP/70/2025	MODI PROJECTS PVT. LTD., KOLKATA VS UNION OF INDIA	PAMI RATH VS	// ( //
3	D-BLAPL/22110/2025 BLAPL/7596/2025	SUSILA SABAR VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /23 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000016/2025
4	D-BLAPL/21568/2025 BLAPL/7597/2025	MANDODARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PIPLI /122 /2025 J.M.F.C.,PIPLI(Puri) GR/0000193/2025
5	D-BLAPL/22113/2025 BLAPL/7598/2025	RAMA CHANDRA PATRO VS STATE OF ODISHA(VIG.)	NISHAT AFREEN VS	JEYPORE VIGILANCE /23 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000016/2025
6	D-BLAPL/22067/2025 BLAPL/7599/2025	DUSMANTA @ KANDARU BEHERA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KEONJHAR SADAR /148 /2025 DISTRICT & SESSIONS JUDGE,KEONJH. ST/0000060/2025
7	D-BLAPL/22069/2025 BLAPL/7600/2025	MAHADEB @ MAHADEBA KUMBHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /11 /2025 A.D.J.,PADAMPUR(Bargarh ) CT/0000028/2025
8	D-BLAPL/22074/2025 BLAPL/7601/2025	CHHOTU BAGDI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /244 /2024 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000028/2025
9	D-BLAPL/22105/2025 BLAPL/7602/2025	PADMALAVA SAHOO VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000075/2025
10	D-BLAPL/21711/2025 BLAPL/7603/2025	DERAKU PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000091/2025
11	D-BLAPL/21558/2025 BLAPL/7604/2025	ULLASH BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KUJANGA /165 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000385/2025

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12	D-BLAPL/22060/2025 BLAPL/7605/2025	ANTARYAMI PANI @ ALOK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000054/2025
13	D-BLAPL/22103/2025 BLAPL/7606/2025	GANGI MADKAMI @ KASALAMA @ KANCHAN BANIK @ KASULASA BANIK @ PAPA VS STATE OF ODISHA	RAKASH CHAWLA @ TITANANGI VS	KALIMELA /208 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2023
14	D-BLAPL/21723/2025 BLAPL/7607/2025	SIRAJ ANSARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
15	D-BLAPL/22075/2025 BLAPL/7608/2025	TUNA HARINAJ @ SIMAN NAG VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MALKANGIRI /443 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000109/2024
16	D-BLAPL/20798/2025 BLAPL/7609/2025	SK. MONAF HUSEN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /9 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000066/2021
17	D-BLAPL/22064/2025 BLAPL/7610/2025	RAKESH DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000017/2025
18	D-BLAPL/21007/2025 BLAPL/7611/2025	NANDA MAITY VS STATE OF ODISHA	ARIJEET MISHRA VS	TANGI /88 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000460/2025
19	D-BLAPL/21483/2025 BLAPL/7612/2025	MD. ARIF ANSARI @ MOHAMMAD ARIF ANSARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARANGADA /67 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000241/2025
20	D-BLAPL/22221/2025 BLAPL/7613/2025	LOKANATH SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	MANGALA BAG /186 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000524/2025
21	D-BLAPL/22200/2025 BLAPL/7614/2025	JUGINDRA MAHANANDA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	BOLANGIR SADAR /258 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001132/2025
22	D-BLAPL/21502/2025 BLAPL/7615/2025	SANTOSH SWAIN VS STATE OF ODISHA	PRABIN DAS VS	POLASARA PS /425 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000420/2025
23	D-BLAPL/22076/2025	GOPAL PRASKA	AMIT KUMAR SAHU	LAXMIPUR /38 /2025

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	BLAPL/7616/2025	VS STATE OF ODISHA	VS	J.M.F.C.,LAXMIPUR(Koraput) GR/0000102/2025
24	D-BLAPL/22215/2025 BLAPL/7617/2025	AJAY PASWAN VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
25	D-BLAPL/22205/2025 BLAPL/7618/2025	AMARA HATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,BOUDH(O 2(A)CC/0000029/2025
26	D-BLAPL/22099/2025 BLAPL/7619/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /168 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000471/2025
27	D-BLAPL/22101/2025 BLAPL/7620/2025	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000092/2022
28	D-BLAPL/21735/2025 BLAPL/7621/2025	MURALI NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	N.T.P.C. /1 /2024 A.D.J.,TALCHER(Anugul ) CT/0000120/2024
29	D-BLAPL/21644/2025 BLAPL/7622/2025	DIPU @ SUDHANSU SAMAL VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	MAHAKALPARA /170 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000045/2025
30	D-BLAPL/21646/2025 BLAPL/7623/2025	KAMAL LOCHAN MAJHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000008/2025
31	D-BLAPL/21816/2025 BLAPL/7624/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /228 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000260/2025
32	D-BLAPL/21660/2025 BLAPL/7625/2025	RAMA SAGARIA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT SADAR /11 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000006/2024
33	D-BLAPL/22018/2025 BLAPL/7626/2025	PANCHUA @ PANCHANAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /31 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000105/2024
34	D-BLAPL/21979/2025 BLAPL/7627/2025	MUNA PALEI VS	ARUN KUMAR BUDHIA VS	UDALA /397 /2024 A.D.J.,UDALA(Mayurbhanj)

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35	D-BLAPL/19004/2025 BLAPL/7628/2025	STATE OF ODISHA BISHNU KHORA VS	T.NARAYANA MURTY VS	ST/0000191/2025 KORAPUT SADAR /72 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000330/2025
36	D-BLAPL/22112/2025 BLAPL/7629/2025	STATE OF ODISHA GANESH BEHERA VS	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000054/2025
37	D-BLAPL/21109/2025 BLAPL/7630/2025	STATE OF ODISHA GOLEKH SETHI VS	JAYAKRISHNA MOHAPATRA VS	BANSADA /331 /2021 A.D.J.,BHADRAK(Bhadrak ) ST/0000057/2022
38	D-BLAPL/20448/2025 BLAPL/7631/2025	STATE OF ODISHA JAGARNATH DEO @ JAGANNATH DEO VS	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000064/2018
39	D-BLAPL/21332/2025 BLAPL/7632/2025	STATE OF ODISHA MADHU MUNDA @ NEPALI VS	SATYABRATA DASH VS	BYREE /98 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000938/2025
40	D-BLAPL/21421/2025 BLAPL/7633/2025	STATE OF ODISHA ROHIT NAYAK VS	SURYAKANTA DWIBEDI VS	DARINGBADI /65 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000017/2025
41	D-BLAPL/21965/2025 BLAPL/7634/2025	STATE OF ODISHA RAHIT BENYA @ ROHIT BENYA VS	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /1 /2025 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000003/2025
42	D-BLAPL/21496/2025 BLAPL/7635/2025	STATE OF ODISHA SHYAM BIHARI YADAV VS	BHARAT BHUSAN ROUSTRAY VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000025/2025
43	D-BLAPL/21636/2025 BLAPL/7636/2025	UNION OF INDIA ZAHIR ALLI VS	PRASANTA KUMAR ROUSTRAY VS	CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000058/2025
44	D-BLAPL/22182/2025 BLAPL/7637/2025	STATE OF ODISHA BAPUNI @ SANDEEP KUMAR SWAIN VS	ARUN KUMAR DAS (1) VS	KAMAKHYANAGAR /340 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000007/2025
45	D-BLAPL/21663/2025 BLAPL/7638/2025	STATE OF ODISHA GIRIDHARI @ PANDIT SAHU @ GIRIDHARI SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /20 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000174/2025

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46	D-BLAPL/22118/2025 BLAPL/7639/2025	CHANDAN SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /168 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000040/2025
47	D-BLAPL/21712/2025 BLAPL/7640/2025	JAIROSH PODAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /58 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000456/2025
48	D-BLAPL/21713/2025 BLAPL/7641/2025	SIRME KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000090/2025
49	D-BLAPL/21718/2025 BLAPL/7642/2025	PRADEEP PARIDA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000386/2025
50	D-BLAPL/22183/2025 BLAPL/7643/2025	ZAHID ISMAIL @ SIDDIQUI VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000019/2025
51	D-BLAPL/22122/2025 BLAPL/7644/2025	SK. MOHAMMAD ALLI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR SADAR /83 /2011 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000021/2011
52	D-BLAPL/22191/2025 BLAPL/7645/2025	GAUTAM KUMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /159 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000002/2023
53	D-BLAPL/22187/2025 BLAPL/7646/2025	JAGAN @ RASHMIRANJAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /303 /2025 J.M.F.C.,PIPLI(Puri) GR/0000449/2025
54	D-BLAPL/22190/2025 BLAPL/7647/2025	LALU @ SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /303 /2025 J.M.F.C.,PIPLI(Puri) GR/0000449/2025
55	D-BLAPL/21298/2025 BLAPL/7648/2025	ARINDAM MISTRY @ SANU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /68 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000047/2025
56	D-BLAPL/17814/2025 BLAPL/7649/2025	KESU @ KALIKESH PARDIA @ PARIDA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	RAMPUR (SONEPUR) /128 /2024 JMFC, S.RAMPUR(Sonepur ) GR/0000219/2024
57	D-BLAPL/21776/2025	DINESH KUMAR TRIPATHY	RAJ KISHOR SWAIN	NAYAPALLI P.S. /156 /2025

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	BLAPL/7650/2025	VS STATE OF ODISHA	VS	J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000369/2025
58	D-BLAPL/22100/2025 BLAPL/7651/2025	RAHUL DANGRI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /70 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000141/2022
59	D-BLAPL/21970/2025 BLAPL/7652/2025	SATYABAN BAGHA @ PATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh ) CT/0000503/2024
60	D-BLAPL/21634/2025 BLAPL/7653/2025	ASHARAM LAHARE @ SATNAMI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHARMABANDHA PS /46 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000384/2025
61	D-BLAPL/22142/2025 BLAPL/7654/2025	A.KRUSHNA PATRA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /513 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001371/2025
62	D-BLAPL/21959/2025 BLAPL/7655/2025	JITU PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /137 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000149/2025
63	D-BLAPL/21748/2025 BLAPL/7656/2025	NIRANJAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /202 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000424/2025
64	D-BLAPL/19306/2025 BLAPL/7657/2025	SUJIT SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /182 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000028/2025
65	D-CMAPL/21047/2025 CMAPL/213/2025	UNI WORTH BIOTECH LTD VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION,BBSR	DIBYAJYOTI NAYAK VS	// ()
66	D-CMAPL/26562/2025 CMAPL/214/2025	SEELA VARGISH @ STELLA VERGHESE VS AMARNATH NAN	RANJAN KUMAR NAYAK VS	// ()
67	D-CMAPL/28688/2025 CMAPL/215/2025	MANASI DAS VS BAISTAMBA CHARAN PATTANAİK	MANMAYA KUMAR DASH VS	// ()
68	D-CMAPL/27005/2025 CMAPL/216/2025	DR. PITHA CHARAN MURMU VS	ADV. VS	// ()

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69	D-CMAPL/27834/2025 CMAPL/217/2025	STATE OF ODISHA BULU BHOI VS	ADV. VS	// // ()
70	D-CMP/29127/2025 CMP/1089/2025	STATE OF ODISHA AMIYA KUMAR JENA VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000370/2022
71	D-CMP/29090/2025 CMP/1090/2025	RANJAN KUMAR JENA JAGANNATH SAHU VS	BIRAJA PRASAD TRIPATHY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000324/2024
72	D-CMP/29027/2025 CMP/1091/2025	P. DURGA PRASAD DESIBEHERA NATHMAL AGRAWAL VS	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000064/2023
73	D-CMP/29380/2025 CMP/1092/2025	GHASIA KISAN RANJAN OJHA VS	DEBASISH SAMAL VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE Fao/0000198/2023
74	D-CONTC/26778/2025 CONTC/3359/2025	SILU OJHA CHEMANANDA PRADHAN VS	DAYANIDHI MOHANTY VS	// ()
75	D-CONTC/27396/2025 CONTC/3360/2025	VIJAY AMRUTA KULANGA,IAS JAGANNATH PANDEY VS	ADV. VS	// // ()
76	D-CONTC/28570/2025 CONTC/3361/2025	LALAT KUMAR LUHA,OAS CHHABINDRA KUMAR BALIYARSINGH VS	SANGRAM JENA VS	// // ()
77	D-CONTC/28971/2025 CONTC/3362/2025	ARVIND AGARWAL,IAS BHARATI SATPATHY VS	NIRANJAN SINGH (1) VS	// // ()
78	D-CONTC/28984/2025 CONTC/3363/2025	RAHUL JAIN,SUPERINTENDENT OF POLICE,ANGUL MOHAN BEHERA VS	ADV. VS	// // ()
79	D-CONTC/29041/2025 CONTC/3364/2025	S.N. GIRISH, IAS DEBAKI BHATRA VS	ADV. VS	// // ()
		CHHATRAPATI SAHU, O.E.S 1(S.B),(GR A)(S.T)		//

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80	D-CONTC/29045/2025 CONTC/3365/2025	MANOJ KUMAR KANHAR VS RAJESH KUMAR SWAIN, DIST. EDUCATION OFFICER,KANDHAMAL	ADV VS	// 0 //
81	D-CONTC/29049/2025 CONTC/3366/2025	SUSHANTA KANHAR VS RAJESH KUMAR SWAIN, DIST. EDUCATION OFFICER,KANDHAMAL	ADV VS	// 0 //
82	D-CONTC/29052/2025 CONTC/3367/2025	JANARDAN MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
83	D-CONTC/29073/2025 CONTC/3368/2025	SARBESWAR NAYAK VS GIRISH S.N, SECY. TO GOVT., P.R AND D.W DEPT.	ADV VS	// 0 //
84	D-CONTC/29081/2025 CONTC/3369/2025	NIRAKAR BARIK VS ANU GARG, ADDL. CHIEF SECY-CUM-PRINCIPAL, SECY, W.R DEPT., ODISHA	ADV. VS	// 0 //
85	D-CONTC/29098/2025 CONTC/3370/2025	MAHENDRA KUMAR PUHAN VS ANU GARG, IAS	ADV. VS	// 0 //
86	D-CONTC/29106/2025 CONTC/3371/2025	BRUNDABAN DASH VS SALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/29108/2025 CONTC/3372/2025	LAMBODAR DHAR VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
88	D-CONTC/29110/2025 CONTC/3373/2025	RAMESH CHANDRA NAYAK VS SWATI MISHRA, OAS	ADV. VS	// 0 //
89	D-CONTC/29112/2025 CONTC/3374/2025	BHAGABAN MAJHI VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
90	D-CONTC/29113/2025 CONTC/3375/2025	NITYANANDA MALLA VS SWATI MISHRA, OAS	SANJIB MOHANTY VS	// 0 //
91	D-CONTC/29151/2025	SURENDRA NATH GHODA @ MOHANTY	ATMAJIT MANMITH DAS	//

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	CONTC/3376/2025	VS MRUTYUNJAY TRIPATHY, TAHASILDAR,BBSR	VS	0 //
92	D-CONTC/29172/2025 CONTC/3377/2025	TANAYA KUMARI PRADHAN VS GIRISH S.N, IAS	ADV. VS	// 0 //
93	D-CONTC/29177/2025 CONTC/3378/2025	MANORAMA MOHAPATRA VS DR.RAJYASHREE PATTNAIK, DIRECTOR OF FAMILY WELFARE, ODISHA	ADV VS	// 0 //
94	D-CONTC/26314/2025 CONTC/3379/2025	SUVASINI PRADHAN VS SANTOSH KUMAR NAYAK,OAS(SS)	ADV. VS	// 0 //
95	D-CONTC/28062/2025 CONTC/3380/2025	DASI PARAJA VS ANU GARG,IAS	ADV VS	// 0 //
96	D-CONTC/28075/2025 CONTC/3381/2025	KESHAB CHARAN SAHU VS BASANTA KUMAR NAYAK, DIST.EDUCATION OFFICER,KENDRAPARA	ADV VS	// 0 //
97	D-CONTC/29013/2025 CONTC/3382/2025	PRASANNA KUMAR PATTNAIK VS BIRENDRA KERKARA, DIRECTOR,SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
98	D-CONTC/29014/2025 CONTC/3383/2025	BIDYADHAR MOHANTY VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0 //
99	D-CONTC/29018/2025 CONTC/3384/2025	RAIBARI RANA VS RAMA DUTTA BHOI, B.D.O, GUDVELLA BLOCK,BOLANGIR	TRILOCHAN NANDA VS	// 0 //
100	D-CONTC/29039/2025 CONTC/3385/2025	CHITTARANJAN BHOI VS ANU GARG, ADDL.SECY. TO GOVT. OF W.R DEPT., ODISHA	ADV. VS	// 0 //
101	D-CONTC/29114/2025 CONTC/3386/2025	JAMUNA NIAL VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
102	D-CONTC/29117/2025 CONTC/3387/2025	DINGAR NAG VS	ADV. VS	// 0

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103	D-CONTC/29125/2025 CONTC/3388/2025	KAILASH CHANDRA DAS, ORS PITABASH NIAL VS KAILASH CHANDRA DAS, ORS	ADV. VS	// // ()
104	D-CONTC/29126/2025 CONTC/3389/2025	PABITRA RANA VS KAILASH CHANDRA DAS, ORS	ADV. VS	// // ()
105	D-CONTC/26315/2025 CONTC/3390/2025	BISWAJIT SATPATHY VS SANTOSH KUMAR NAYAK,OAS (SS)	ADV. VS	// // ()
106	D-CONTC/27473/2025 CONTC/3391/2025	SANJUKTA BEHERA VS RAMESH CHANDRA SETHY,DISTRICT EDUCATION OFFICER,MALKANGIRI	ADV VS	// // ()
107	D-CONTC/29078/2025 CONTC/3392/2025	KRUSHNA BALLAV SABAR VS Y.B.KHURANIA, D.G OF POLICE, ODISHA	ADV. VS	// // ()
108	D-CONTC/27474/2025 CONTC/3393/2025	PRAKASH CHANDRA SENAPATI VS SHALINI PANDIT, SECY. S AND ME DEPT.	MANAS PATI VS	// // ()
109	D-CONTC/27867/2025 CONTC/3394/2025	DAMBARUDHAR BEHERA VS SUBRAT CHOUDHURY, SUPDT. ENGNR., SOUTHERN IRRIGATION CIRCLE NO 2	S.K.MOHANTY VS	// // ()
110	D-CONTC/28724/2025 CONTC/3395/2025	BIRANCHI NAYARAN SAHU VS SAMBIT DASH,TAHASILDAR,BONEI,SUNDARGARH	ADV. VS	// // ()
111	D-CONTC/27997/2025 CONTC/3396/2025	SANJUKTA DAS VS DR.USHARANI SAHOO,ADDL.CHIEF SECY., GOVT. HEALTH AND F.W DEPT.,ODISHA	ANURAG NARAYAN SAMANTRAY VS	// // ()
112	D-CONTC/26386/2025 CONTC/3397/2025	PARAMESWAR MOHANTA VS SANJEEB KUMAR MISHRA,IAS	ADV. VS	// // ()
113	D-CONTC/28491/2025 CONTC/3398/2025	JAYAKRUSHNA MOHAPATRA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/29188/2025 CONTC/3399/2025	SARALA SARANGI VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION., ODISHA	ADV. VS	// ()
115	D-CONTC/29211/2025 CONTC/3400/2025	BALADEV PRASAD UPADHYAYA VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()
116	D-CONTC/29255/2025 CONTC/3401/2025	GAJENDRA MOHANTY VS SHUBHAM SAXENA, IAS	ADV. VS	// ()
117	D-CONTC/29294/2025 CONTC/3402/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// ()
118	D-CONTC/29296/2025 CONTC/3403/2025	NIRUPAMA NANDA VS BIRENDRA KARKARA,IAS	ADV. VS	// ()
119	D-CRLA/21506/2025 CRLA/857/2025	SHYAM SUNDAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /43 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000003/2025
120	D-CRLA/21798/2025 CRLA/858/2025	SATYA NARAYAN GOUDA@SATYABADI GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /430 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000190/2024
121	D-CRLA/21232/2025 CRLA/859/2025	BIJAYA KUMAR SAMAL@BIJU@BIJAY SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANGALA BAG /122 /2017 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000074/2017
122	D-CRLA/21651/2025 CRLA/860/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /10 /2018 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000002/2018
123	D-CRLA/21931/2025 CRLA/861/2025	CHANDRA SEKHAR PATRA VS STATE OF ODISHA(VIG.)	BISWA KUMAR MISHRA VS	SAMBALPUR VIGILANCE /10 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000024/2022
124	D-CRLA/22068/2025 CRLA/862/2025	DEBENDRA JAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /104 /2002 A.D.J.,NAWAPARA(Nuapada ) SC/0000105/2003
125	D-CRLMC/21065/2025	SURYA NARAYAN MISHRA	PRADIPTA VARMA	BANAPUR P.S. /60 /2018

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	CRLMC/2730/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/000084/2018
126	D-CRLMC/21384/2025 CRLMC/2731/2025	SANKARSAN PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KORAPUT TOWN /322 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000972/2022
127	D-CRLMC/21631/2025 CRLMC/2732/2025	PRADIP KUMAR BEHERA @ PRADEEP KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NUAGAM (DIGAPAHANDI) /89 /2010 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000299/2010
128	D-CRLMC/21632/2025 CRLMC/2733/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	ANANDAPUR /113 /2008 A.D.J.,ANANDAPUR(Kendujhar) ST/0000007/2022
129	D-CRLMC/21668/2025 CRLMC/2734/2025	BHARATESWARI PATNAIK VS STATE OF ODISHA(VIG.)	MANORANJAN KHATUA VS	JEYPORE VIGILANCE /30 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Kandam) GR/0000015/2014
130	D-CRLMC/21924/2025 CRLMC/2735/2025	SIDHARTH SANKAR MAHARANA VS NIYALEE MAHARANA	SISIR KUMAR PUROHIT VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) DV M.C./0000133/2024
131	D-CRLMC/21932/2025 CRLMC/2736/2025	BRUNDABAN SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NEMALO /170 /2024 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0001321/2024
132	D-CRLMC/21695/2025 CRLMC/2737/2025	SK.AMJAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003493/2021
133	D-CRLMC/21709/2025 CRLMC/2738/2025	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	RAMPUR (SONEPUR) /19 /2013 C.J.M.,SONEPUR(Sonepur ) GR/0000065/2013
134	D-CRLMC/17103/2025 CRLMC/2739/2025	PINAKI DUTTA VS STATE OF ODISHA	NALINI KANTA DASH VS	LAXMISAGAR P.S. /171 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000362/2025
135	D-CRLMC/21724/2025 CRLMC/2740/2025	HARDI DAS VS PRASANNA KUMAR PRADHAN	SURAJ MOHANTY VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000051/2024
136	D-CRLMC/17278/2025 CRLMC/2741/2025	GIRIDHARI MALLICK VS	SANTOSH KUMAR DASH VS	SATYABADI /186 /2019 S.D.J.M.,PURI(Puri)

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137	D-CRLMC/19894/2025 CRLMC/2742/2025	STATE OF ODISHA SIVA SHANKAR DASH VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	GR/0002091/2019 GOSANINUAGAM /4 /2018 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000054/2018
138	D-CRLMC/20390/2025 CRLMC/2743/2025	STATE OF ODISHA MOHAN SINGH VS STATE OF ODISHA	TAPAN MISHRA VS	BRAHMANITARANG /208 /2016 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000101/2017
139	D-CRLMC/21728/2025 CRLMC/2744/2025	STATE OF ODISHA D.RAJESH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /147 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000533/2025
140	D-CRLMC/20641/2025 CRLMC/2745/2025	STATE OF ODISHA SIBA PRASAD ROUT VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	DHAMNAGAR /129 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000270/2025
141	D-CRLMC/21746/2025 CRLMC/2746/2025	STATE OF ODISHA NIKU ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /67 /2016 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000137/2021
142	D-CRLMC/21753/2025 CRLMC/2747/2025	STATE OF ODISHA SUKADEV PATRA @ SUGU PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MADHUPATNA /278 /2004 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000075/2015
143	D-CRLMC/21969/2025 CRLMC/2748/2025	STATE OF ODISHA KAMALAKANTA@RATIKANTA PANDA VS STATE OF ODISHA	CHIRANJEEV VIDYABHUSHN VS	NEMALO /53 /2014 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000016/2016
144	D-CRLMC/21764/2025 CRLMC/2749/2025	STATE OF ODISHA RUPASHREE DASH @ ROOPASHREE DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000109/2023
145	D-CRLMC/22035/2025 CRLMC/2750/2025	STATE OF ODISHA SOUDAMINI BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) CRREV/0000122/2024
146	D-CRLMC/21778/2025 CRLMC/2751/2025	STATE OF ODISHA KIRAN MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARJANG /86 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000109/2023
147	D-CRLMC/20739/2025 CRLMC/2752/2025	STATE OF ODISHA KHIROD SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /697 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000232/2023

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148	D-CRLMC/21790/2025 CRLMC/2753/2025	SUMIT MONDAL VS STATE OF ODISHA	NITYABRATA BEHURIA VS	UMERKOTE /318 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000040/2024
149	D-CRLMC/20869/2025 CRLMC/2754/2025	BINAPANI DUTTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	BALASORE VIGILANCE /27 /2015 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000026/2024
150	D-CRLMC/21085/2025 CRLMC/2755/2025	SWADHIN MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /259 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000527/2023
151	D-CRLMC/21824/2025 CRLMC/2756/2025	BRUNDABAN DALABEHERA VS SAI HARMONY PVT LTD.	ABHISHEK DASH VS	// S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0006144/2024
152	D-CRLMC/21828/2025 CRLMC/2757/2025	BISWAMBAR PRADHAN @ BAIDHAR VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /132 /2017 GRAMA NYAYADHIKARI,PURI(Puri) GR/0001581/2017
153	D-CRLMC/22250/2025 CRLMC/2758/2025	SURYA@SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000082/2023
154	D-CRLMC/21915/2025 CRLMC/2759/2025	SUJIT KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000018/2022
155	D-CRLMC/21559/2025 CRLMC/2760/2025	SAMIR NAIK @ UMA SANKAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MUNIGUDA /105 /2024 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIGUDA GR/0000175/2024
156	D-CRLMC/21886/2025 CRLMC/2761/2025	MAMATA TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHARABEL NAGAR P.S. /507 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002065/2024
157	D-CRLMC/21889/2025 CRLMC/2762/2025	BISWANATH LAL VS STATE OF ODISHA	SWASTIK MOHANTY VS	KHARABEL NAGAR P.S. /508 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002066/2024
158	D-CRLMC/21629/2025 CRLMC/2763/2025	MUKTIKANTA ROUT VS STATE OF ODISHA	BHARAT JALLI VS	UDITNAGAR /128 /2019 A.D.J.,SUNDARGARH(Sundargarh) SC/0000019/2020
159	D-CRLMP/21452/2025	GOURI KUMARI SAHU @ SAMAL	SAGARIKA SAHOO	KHARABEL NAGAR P.S. /222 /2024

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	CRLMP/924/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/22209/2025 CRLMP/925/2025	NILAMANI SENAPATI VS DIRECTOR GENERAL OF POLICE, CUTTACK	SUJAY SHANKER SINGHDEO VS	// () //
161	D-CRLMP/21997/2025 CRLMP/926/2025	RANJAN PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /50 /2025 () //
162	D-CRLMP/21822/2025 CRLMP/927/2025	NIRANJAN SAHOO VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	BHANDARIPOKHARI /161 /2025 () //
163	D-CRLMP/21803/2025 CRLMP/928/2025	DAMAYANTI ROUT VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	CHAULIAGANJA /230 /2025 () //
164	D-CRLREV/21236/2025 CRLREV/422/2025	DAMU PUJARI VS STATE OF ODISHA	ABHAS MOHANTY VS	PAPADAHANDI /149 /2011 A.D.J.,NAWARANGPUR(Nabarangapur ) CRA/0000060/2013
165	D-CRLREV/21967/2025 CRLREV/423/2025	SMARAN CHETA MOHANTY VS PRITAM MOHANTY	BRAHMANANDA TRIPATHY VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0001062/2025
166	D-CRLREV/22032/2025 CRLREV/424/2025	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 J.M.F.C,TANGI(Khordha ) GR/0000182/2025
167	D-FAO/29022/2025 FAO/342/2025	THE MANAGER (LEGAL), M/S . NEW INDIA ASSURANCE CO. LTD .,CUTTACK VS TUKUNI BHOI	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000107/2022
168	D-FAO/29295/2025 FAO/343/2025	SUKESINI MAHANANDA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000160/2024
169	D-FAO/29264/2025 FAO/344/2025	JETHIYA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000011/2025
170	D-MACA/29076/2025 MACA/855/2025	LUCHAN@TRILOCHAN PRADHAN VS	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh )

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171	D-MACA/29079/2025 MACA/856/2025	KAPILESWAR PRADHAN SANJUKTA NAYAK VS PRASANNA KUMAR DASH	PRADEEP KUMAR MISHRA VS	Mac/0000128/2023 // 6TH MACT, NIMAPARA(Puri) Mac/0000028/2020
172	D-MACA/29066/2025 MACA/857/2025	PUSPANJALI SAMAL VS RAJKUMAR MANNA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000267/2019
173	D-MACA/29298/2025 MACA/858/2025	UMANATH JENA VS AMIYA KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000368/2012
174	D-MACA/24754/2025 MACA/859/2025	MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CO. LTD.,CUTTACK VS RAMBHA PADHAN	PRAMOD KUMAR TRIPATHY VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000053/2023
175	D-MATA/28857/2025 MATA/276/2025	E.UTTAM KUMAR VS T. LIJARANI PATRA	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000317/2021
176	D-RSA/28216/2025 RSA/363/2025	PRAHALLAD MAJHI VS AJAY KUMAR PATRA	SOUMYAKANTA MOHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,MAL RFA/0000015/2023
177	D-RSA/27089/2025 RSA/364/2025	RAMKALI DUBEY VS RAGINI PANDEY	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000027/2024
178	D-RSA/20304/2025 RSA/365/2025	BIRUPAKHYA TRIPATHY VS SHARMISTHA PATTANAIAK	SMITA RANJAN PATNAIK VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT RFA/0000023/2023
179	D-RSA/27128/2025 RSA/366/2025	BUDHI SIT VS UJALLA KUMAR PATRA	BUDHIRAM DAS VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000521/2014
180	D-RSA/26540/2025 RSA/367/2025	PRADYUMN KARUA VS ARCHANA KARUA	MAHESWAR DASH VS	// A.D.J.,CHAMPUA(Kendujhar) MA/0000002/2023
181	D-RVWPET/27456/2025 RVWPET/180/2025	STATE OF ODISHA VS DR. RAM KRISHNA PANDA	GAYATRI PATRA,A.S.C VS	// ( ) //

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182	D-TRPCRL/22057/2025 TRPCRL/62/2025	LAMBITA JENA VS BHASKAR CHANDRA GHADAI	DEEPAK KUMAR PANDA VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000036/2020
183	D-WA/29120/2025 WA/1268/2025	STATE OF ODISHA VS DR. SMRUTI SNIGDHA SAHOO	DEBASHIS TRIPATHY,A.G.A VS	// ()
184	D-WA/29130/2025 WA/1269/2025	STATE OF ODISHA VS ABHIRAM MALL	SAROJ KUMAR JEE,A.G.A VS	// ()
185	D-WA/28498/2025 WA/1270/2025	ASWINI KUMAR SAMANTRAY VS SATYANARAYANA RANA	SAIBRATA RATH VS	// ()
186	D-WA/29003/2025 WA/1271/2025	STATE OF ODISHA VS KUMARPUR SASAN JUBA GOSTI KENDRA	SABITA RANJAN PATTNAIK,A.G.A VS	// ()
187	D-WA/26591/2025 WA/1272/2025	SHAKUNTALA MALIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// ()
188	D-WA/28208/2025 WA/1273/2025	CENTRAL UNIVERSITY OF ODISHA VS DR. ANAND BISWAS	DARPANARAYAN PATTNAYAK(S.P.C.) VS	// ()
189	D-WP(C)/29173/2025 WP(C)/20393/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()
190	D-WP(C)/28945/2025 WP(C)/20394/2025	MENAKA KALO VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// ()
191	D-WP(C)/28941/2025 WP(C)/20395/2025	RABINDRA BHOI VS THE BRANCH MANAGER, PNB, BBSR	JAJATI KESHARI KHUNTIA VS	// ()
192	D-WP(C)/28934/2025 WP(C)/20396/2025	SARDHANJALI SAHOO VS INDIAN BANK, PATIA, BBSR	KHAN MAHMOODUL HASAN NIAMATI VS	// ()
193	D-WP(C)/28896/2025	PHOENIX SOLUTIONS, JHARSUGUDA	ANUPAM DASH	//

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	WP(C)/20397/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/28490/2025 WP(C)/20398/2025	NARAYAN CHANDRA DHAL VS STATE OF ORISSA	DEBASISH SAMAL VS	// 0 //
195	D-WP(C)/28909/2025 WP(C)/20399/2025	KAILASH CHANDRA LENKA VS EXECUTIVE ENGINEER, ELECTRICAL DIVISION TPCODL, BBSR	MANAS KUMAR CHAND VS	// 0 //
196	D-WP(C)/28568/2025 WP(C)/20400/2025	BIJAY SINGH THAKUR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
197	D-WP(C)/28903/2025 WP(C)/20401/2025	SUCHISMITA PANIGRAHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
198	D-WP(C)/29010/2025 WP(C)/20402/2025	OM PRAKASH SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
199	D-WP(C)/24767/2025 WP(C)/20403/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
200	D-WP(C)/28437/2025 WP(C)/20404/2025	PRAKASH CHANDRA LENKA VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	MANOJ KUMAR PANDA VS	// 0 //
201	D-WP(C)/29034/2025 WP(C)/20405/2025	PRANAYA KUMAR MOHAPATRA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
202	D-WP(C)/28751/2025 WP(C)/20406/2025	BIREN KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
203	D-WP(C)/28953/2025 WP(C)/20407/2025	E.PRAMOD KUMAR ACHARY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
204	D-WP(C)/28956/2025 WP(C)/20408/2025	KANKALIA NISHAKAR VS	KOUSIK ANANDA GURU VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/28549/2025 WP(C)/20409/2025	STATE OF ODISHA KAUSHALYA KAR VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
206	D-WP(C)/28637/2025 WP(C)/20410/2025	AFSAR BIBI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
207	D-WP(C)/26332/2025 WP(C)/20411/2025	MALATI NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
208	D-WP(C)/28529/2025 WP(C)/20412/2025	PRANAYA KUMAR BHOI VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
209	D-WP(C)/29329/2025 WP(C)/20413/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
210	D-WP(C)/29242/2025 WP(C)/20414/2025	SHREE JAGANNATH ENTERPRISES, CUTTACK VS ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
211	D-WP(C)/26885/2025 WP(C)/20415/2025	UNION OF INDIA VS SAKUNTALA SAHU	BIBHUTI BHUSAN MISHRA VS	// 0 //
212	D-WP(C)/29302/2025 WP(C)/20416/2025	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
213	D-WP(C)/29133/2025 WP(C)/20417/2025	JAGANNATH SAHU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
214	D-WP(C)/29303/2025 WP(C)/20418/2025	SAZEDA KHATUN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
215	D-WP(C)/29121/2025 WP(C)/20419/2025	BHUBANE GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //

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### CASES REGISTERED REPORT AS ON :23/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/29328/2025 WP(C)/20420/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
217	D-WP(C)/29304/2025 WP(C)/20421/2025	LAXMAN KUMAR SATAPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
218	D-WP(C)/29210/2025 WP(C)/20422/2025	BHAGABAN SATPATHY @ SATAPATHY VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
219	D-WP(C)/27859/2025 WP(C)/20423/2025	SHOBHAGINI DHURUA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
220	D-WP(C)/29306/2025 WP(C)/20424/2025	SANJEEB KUMAR NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
221	D-WP(C)/29245/2025 WP(C)/20425/2025	SANJEEB KUMAR SAHU @ SAHOO VS PRINCIPAL SECRETARY, DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //
222	D-WP(C)/24814/2025 WP(C)/20426/2025	KAMINI DEI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
223	D-WP(C)/27864/2025 WP(C)/20427/2025	PRAJNAABHIJIT SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/28026/2025 WP(C)/20428/2025	GENERAL MANAGER (HR) STEEL AUTHORITY OF INDIA LTD VS ASHOK KUMAR GIRI	HARMOHAN DHAL VS	// 0 //
225	D-WP(C)/28672/2025 WP(C)/20429/2025	SUBHAKANTA PANDA VS THE UNION OF INDIA	SAILABALA JENA VS	// 0 //
226	D-WP(C)/25231/2025 WP(C)/20430/2025	ARNAPURNA MOHAPATRA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
227	D-WP(C)/29154/2025	RAKESH KUMAR BEHERA	SURYAKANTA DWIBEDI	//

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	WP(C)/20431/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29308/2025 WP(C)/20432/2025	MAHESWAR MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
229	D-WP(C)/28755/2025 WP(C)/20433/2025	RABINARAYAN MISHRA VS STATE OF ODISHA	SAI SAGAR MOHAPATRA VS	// 0 //
230	D-WP(C)/26624/2025 WP(C)/20434/2025	ASHOK KUMAR PALEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
231	D-WP(C)/29068/2025 WP(C)/20435/2025	ADITYA KANDOI VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	JAGAMOHAN PATTANAİK VS	// 0 //
232	D-WP(C)/29163/2025 WP(C)/20436/2025	SUBHASH SAO VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
233	D-WP(C)/27414/2025 WP(C)/20437/2025	PUSPANJALI KHANDALA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
234	D-WP(C)/28949/2025 WP(C)/20438/2025	SUBAS CHANDRA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
235	D-WP(C)/28766/2025 WP(C)/20439/2025	KAILASH GOUDA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/29200/2025 WP(C)/20440/2025	BASANTA BARIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
237	D-WP(C)/28981/2025 WP(C)/20441/2025	SADASIBA BISWAL VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
238	D-WP(C)/28651/2025 WP(C)/20442/2025	BABA BALI KAPILESWAR DISTRIBUTOR, CUTTACK VS	ATMAJIT MANMITH DAS VS	// 0

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239	D-WP(C)/28994/2025 WP(C)/20443/2025	ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR MALATI DHAL VS TAHASILDAR HATADIHI, KEONJHAR	SATYABAN SAHOO VS	// // ()
240	D-WP(C)/29350/2025 WP(C)/20444/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// ()
241	D-WP(C)/29082/2025 WP(C)/20445/2025	TRILOCHAN GARNAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// ()
242	D-WP(C)/26681/2025 WP(C)/20446/2025	JITENDRA KUMAR BEHERA VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// ()
243	D-WP(C)/28658/2025 WP(C)/20447/2025	CAPITAL DISTRIBUTORS, KHURDA VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD., KHURDA	ATMAJIT MANMITH DAS VS	// ()
244	D-WP(C)/28913/2025 WP(C)/20448/2025	M/S.APEX NEUROSCAN AND DIAGNOSTICS (P) LTD., CUTTACK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// ()
245	D-WP(C)/26508/2025 WP(C)/20449/2025	BAISHNAB CHARAN MOHANTY @ BAISHNAB CHARAN BEHERA @ BAISHNAB BEHERA VS STATE OF ODISHA	SRISHIBHUSAN DAS VS	// ()
246	D-WP(C)/29285/2025 WP(C)/20450/2025	RANJAN KISHORE BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
247	D-WP(C)/28972/2025 WP(C)/20451/2025	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// ()
248	D-WP(C)/28802/2025 WP(C)/20452/2025	INDULATA PATRA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// ()
249	D-WP(C)/29503/2025 WP(C)/20453/2025	SURJAN BAA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()

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250	D-WP(C)/29115/2025 WP(C)/20454/2025	INDU YADAV VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
251	D-WP(C)/29495/2025 WP(C)/20455/2025	MANAS RANJAN DASH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
252	D-WP(C)/29519/2025 WP(C)/20456/2025	SRIBATSA KUMAR JENAMANI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
253	D-WP(C)/29401/2025 WP(C)/20457/2025	SURESH CHANDRA NAYAK VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //
254	D-WP(C)/28882/2025 WP(C)/20458/2025	SAROJ KUMAR MAHAKUD VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
255	D-WP(C)/29282/2025 WP(C)/20459/2025	GUPTA PRASAD PANIGRAHI VS STATE BANK OF INDIA, MUMBAI	DEBENDRA MOHANTA VS	// 0 //
256	D-WP(C)/29030/2025 WP(C)/20460/2025	PRAJUKTA SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
257	D-WP(C)/22337/2025 WP(C)/20461/2025	MANOJ KUMAR SHARMA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
258	D-WP(C)/24867/2025 WP(C)/20462/2025	BIJAY KUMAR SAHOO VS NOTIFIED AREA COUNSEL, ATHAGARH	SUBASH CHANDRA ACHARYA VS	// 0 //
259	D-WP(C)/29143/2025 WP(C)/20463/2025	DR.RAVINDRA KUMAR CHOWDHURY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
260	D-WP(C)/29262/2025 WP(C)/20464/2025	MANISHA PRUSTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
261	D-WP(C)/27282/2025	NILAMANI SENAPATI	SUJAY SHANKER SINGHDEO	//

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	WP(C)/20465/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/29152/2025 WP(C)/20466/2025	BIRA KISHOR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
263	D-WP(C)/29251/2025 WP(C)/20467/2025	SATYANANDA BHOI VS PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND GRIEVANCE, BBSR	HARI KRUSHNA PANIGRAHI VS	// 0 //
264	D-WP(C)/28697/2025 WP(C)/20468/2025	SACHIDANANDA SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/29157/2025 WP(C)/20469/2025	CHANDAN PANIGRAHI VS UNION OF INDIA	PAMI RATH VS	// 0 //
266	D-WP(C)/29171/2025 WP(C)/20470/2025	MANORAMA JENA VS TAHASILDAR, BHUBANESWAR	BANAMALI SAHOO VS	// 0 //
267	D-WP(C)/29432/2025 WP(C)/20471/2025	JYOTSNA PANIGRAHI VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
268	D-WP(C)/29015/2025 WP(C)/20472/2025	HEMANTA BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
269	D-WP(C)/29062/2025 WP(C)/20473/2025	ASHOK KUMAR NATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
270	D-WP(C)/29138/2025 WP(C)/20474/2025	DHIRENDRA PAL VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
271	D-WP(C)/28553/2025 WP(C)/20475/2025	NALINI RANJAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
272	D-WP(C)/28861/2025 WP(C)/20476/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS	PRASANTA KUMAR TRIPATHY VS	// 0

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273	D-WP(C)/27793/2025 WP(C)/20477/2025	PRAVAKAR MOHAPATRA SURESH BAJURIA VS AUTHORIZED OFFICER, URBAN COOPERATIVE BANK LTD., CUTTACK	SMITA RANJAN PATNAIK VS	// // ()
274	D-WP(C)/29038/2025 WP(C)/20478/2025	RADHAKANTA PANIGRAHI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
275	D-WP(C)/28576/2025 WP(C)/20479/2025	SWARUPA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // ()
276	D-WP(C)/29140/2025 WP(C)/20480/2025	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // ()
277	D-WP(C)/29421/2025 WP(C)/20481/2025	KAMAKHYA PRASAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()
278	D-WP(C)/28597/2025 WP(C)/20482/2025	GHANASHYAM JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
279	D-WP(C)/29287/2025 WP(C)/20483/2025	UNION OF INDIA VS SAROJKANTA MALLICK	RAJESH KUMAR MAHAPATRA VS	// // ()
280	D-WP(C)/28951/2025 WP(C)/20484/2025	BIRAKISHORE PATTNAIK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// // ()
281	D-WP(C)/28946/2025 WP(C)/20485/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
282	D-WP(C)/25626/2025 WP(C)/20486/2025	KRISHNA CHANDRA MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// // ()
283	D-WP(C)/28648/2025 WP(C)/20487/2025	NEELAMADHAB BRAHMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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284	D-WP(C)/28256/2025 WP(C)/20488/2025	DEVADUTTA KATA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
285	D-WP(C)/28996/2025 WP(C)/20489/2025	SUMANTA KUMAR KUANR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
286	D-WP(C)/28730/2025 WP(C)/20490/2025	AKSHAYA KUMAR KAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
287	D-WP(C)/29141/2025 WP(C)/20491/2025	SAKUNTALA PRUSTY VS LOKANATH PRUSTY	SUVASHISH PATTANAIAK VS	// 0 //
288	D-WP(C)/29123/2025 WP(C)/20492/2025	JAMBESWAR NAIK VS THE COLLECTOR, PURI	PRASANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/27290/2025 WP(C)/20493/2025	VILLAGERS OF KAINFULIA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //
290	D-WP(C)/29538/2025 WP(C)/20494/2025	MANOJ SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
291	D-WP(C)/29378/2025 WP(C)/20495/2025	DUKHISHYAM SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
292	D-WP(C)/28427/2025 WP(C)/20496/2025	SUBASINI ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
293	D-WP(C)/29385/2025 WP(C)/20497/2025	BINAYAK KUMAR MEHER VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
294	D-WP(C)/29238/2025 WP(C)/20498/2025	RAM CHANDRA MAJHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
295	D-WP(C)/28636/2025	ABHIMANYU PATSANI	BISWANATH PATNAIK	//

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	WP(C)/20499/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/23828/2025 WP(C)/20500/2025	DURYODHAN MAHALIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
297	D-WP(C)/27369/2025 WP(C)/20501/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
298	D-WP(C)/29202/2025 WP(C)/20502/2025	KANHU CHARAN MAJHI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
299	D-WP(C)/28855/2025 WP(C)/20503/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS NABA KISHORE DAS	PRASANTA KUMAR TRIPATHY VS	// 0 //
300	D-WP(C)/29239/2025 WP(C)/20504/2025	SUBASH KIRSANI VS PRINCIPAL SECRETARY, DEPT. OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, KHURDA	HARI KRUSHNA PANIGRAHI VS	// 0 //
301	D-WP(C)/29325/2025 WP(C)/20505/2025	KAMALA MALI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
302	D-WP(C)/28601/2025 WP(C)/20506/2025	PRAHALLAD BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
303	D-WP(C)/28040/2025 WP(C)/20507/2025	SUJATA MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
304	D-WP(C)/29411/2025 WP(C)/20508/2025	RANGALATA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
305	D-WP(C)/29481/2025 WP(C)/20509/2025	MAMATA PATTNAIK VS THE DISTRICT MAGISTRATE CUM COLLECTOR, PURI	KEDAR KUMAR DASH VS	// 0 //
306	D-WP(C)/28969/2025 WP(C)/20510/2025	SHRI ANANTA SEVA PARISHAD, CUTTACK VS	JAYDEEP PAL VS	// 0

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307	D-WP(C)/29419/2025 WP(C)/20511/2025	AXIS BANK LTD ANIRUDHA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
308	D-WP(C)/27450/2025 WP(C)/20512/2025	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
309	D-WP(C)/29628/2025 WP(C)/20513/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
310	D-WP(C)/29377/2025 WP(C)/20514/2025	NIRANJAN KUMAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
311	D-WP(C)/29399/2025 WP(C)/20515/2025	BYS (BAPUJI YUBAK SANGHA), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
312	D-WP(C)/29116/2025 WP(C)/20516/2025	PRIYABRATA PATTANAIAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
313	D-WP(C)/29332/2025 WP(C)/20517/2025	STATE POLLUTION CONTROL BOARD, KHURDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
314	D-WP(C)/29118/2025 WP(C)/20518/2025	BANAMALI BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
315	D-WP(C)/28436/2025 WP(C)/20519/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
316	D-WP(C)/29208/2025 WP(C)/20520/2025	BIKASH KUMAR BEHERA VS PRIYANKA NATH	PARTHA SARATHI DAS VS	// 0 //
317	D-WP(C)/28573/2025 WP(C)/20521/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/29497/2025 WP(C)/20522/2025	P.SHYAM SUNDAR REDDY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //
319	D-WP(C)/29181/2025 WP(C)/20523/2025	JAY JAGABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// () //
320	D-WP(C)/29593/2025 WP(C)/20524/2025	GOVERNING BODY OF MAHARSHI BUDDHARAM DEGREE COLLEGE, SUBARNAPURSANGRAM JENA VS STATE OF ODISHA	 VS	// () //
321	D-WPCRL/21992/2025 WPCRL/100/2025	SAILABALA PRUSTY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KANAS /138 /2025 () //
322	D-ABLAPL/21466/2025 ABLAPL/8674/2025	KARTIK CHANDRA MAHALIK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BASTA /230 /2023 () //
323	D-ABLAPL/21805/2025 ABLAPL/8675/2025	ASHISH KUMAR BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
324	D-ABLAPL/21909/2025 ABLAPL/8676/2025	BHULATA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /422 /2025 () //
325	D-ABLAPL/21951/2025 ABLAPL/8677/2025	MD. RAMIZ RAZA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /335 /2025 () //
326	D-ABLAPL/21918/2025 ABLAPL/8678/2025	SRIDHAR DHAL @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /88 /2025 () //
327	D-ABLAPL/21978/2025 ABLAPL/8679/2025	ALOK BALIARSINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /203 /2025 () //
328	D-ABLAPL/22010/2025 ABLAPL/8680/2025	SUCHITRA BISWAL VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	SATYABADI /191 /2025 () //
329	D-ABLAPL/22014/2025	BASUDEB BEHERA @ KALU BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /382 /2025

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	ABLAPL/8681/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22023/2025 ABLAPL/8682/2025	JANI @ SALAMAT KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	TIGIRIA /226 /2023 () //
331	D-ABLAPL/21846/2025 ABLAPL/8683/2025	B.RAMABAI VS STATE OF ODISHA	ARIJEET MISHRA VS	UMERKOTE /9 /2025 () //
332	D-ABLAPL/21866/2025 ABLAPL/8684/2025	AJAYA @ NIRANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /292 /2024 () //
333	D-ABLAPL/21895/2025 ABLAPL/8685/2025	SUSANTA @ SUSHANTA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BADMAL /221 /2025 () //
334	D-ABLAPL/21896/2025 ABLAPL/8686/2025	RAGHU MAJHI @ RAGHUNATH MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP 2(B)CC/000003/2025
335	D-ABLAPL/21955/2025 ABLAPL/8687/2025	SANDHYARANI DARUAN VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //
336	D-ABLAPL/22027/2025 ABLAPL/8688/2025	DUKHI ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /183 /2025 () //
337	D-ABLAPL/21592/2025 ABLAPL/8689/2025	UMAKANTA ACHARYA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BAISINGA /98 /2025 () //
338	D-ABLAPL/19794/2025 ABLAPL/8690/2025	SUBRAT KUMAR SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	KHAJURIPADA /54 /2024 () //
339	D-ABLAPL/21271/2025 ABLAPL/8691/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /196 /2025 () //
340	D-ABLAPL/21530/2025 ABLAPL/8692/2025	BAPI @ ARJUN MUKHI VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /506 /2025 ()

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341	D-ABLAPL/21412/2025 ABLAPL/8693/2025	STATE OF ODISHA BHAGABATA MALIK @ BHAGABAT MALIK VS	HIMANSHU SEKHAR PANDA VS	// SORO /434 /2025 ()
342	D-ABLAPL/20634/2025 ABLAPL/8694/2025	STATE OF ODISHA PRAVATI PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// KHANDAGIRI P.S. /687 /2024 ()
343	D-ABLAPL/21476/2025 ABLAPL/8695/2025	STATE OF ODISHA LOKANATH MISHRA VS	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /7 /2025 ()
344	D-ABLAPL/21498/2025 ABLAPL/8696/2025	STATE OF ODISHA(VIG.) GHANASHYAM TANDI VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /106 /2025 ()
345	D-ABLAPL/21555/2025 ABLAPL/8697/2025	STATE OF ODISHA WELGURU SRINABAS RAO VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /71 /2023 ()
346	D-ABLAPL/22066/2025 ABLAPL/8698/2025	STATE OF ODISHA MANGULU MAJHI VS	PANCHANAN PANIGRAHI VS	// TIKIRI /36 /2024 ()
347	D-ABLAPL/22158/2025 ABLAPL/8699/2025	STATE OF ODISHA TUSHAR KANTA SAHOO VS	SIDDHARTH GOUTAM DAS VS	// CANTONMENT ROAD /87 /2025 ()
348	D-ABLAPL/21722/2025 ABLAPL/8700/2025	STATE OF ODISHA FAKIRA POLEI @ FAKIR PALLEI @ FAKIR PALEI VS	JYOTIRMAYA SAHOO VS	// KODALA /63 /2012 ()
349	D-ABLAPL/21739/2025 ABLAPL/8701/2025	STATE OF ODISHA ARJUNA BEHERA VS	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /7 /2025 ()
350	D-ABLAPL/21426/2025 ABLAPL/8702/2025	STATE OF ODISHA(VIG.) MIHIR KUMAR DAS VS	NIRANJAN LENKA VS	// / /0 ()
351	D-ABLAPL/21743/2025 ABLAPL/8703/2025	STATE OF ODISHA ARJUNA BEHERA VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /8 /2025 () //

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352	D-ABLAPL/21802/2025 ABLAPL/8704/2025	FAKIRA CHARAN DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	KISSANNAGAR PS /162 /2025 () //
353	D-ABLAPL/21744/2025 ABLAPL/8705/2025	SUKANTI DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NIMAKHANDI /199 /2025 () //
354	D-ABLAPL/21831/2025 ABLAPL/8706/2025	KANCHAN KEDIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /275 /2025 () //
355	D-ABLAPL/21843/2025 ABLAPL/8707/2025	HAREKRUSHNA MAHARI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /170 /2025 () //
356	D-ABLAPL/22167/2025 ABLAPL/8708/2025	ASIMA TRIPATHY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PURI TOWN /240 /2019 () //
357	D-ABLAPL/21821/2025 ABLAPL/8709/2025	DIPAK KUMAR MISHRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
358	D-ABLAPL/22117/2025 ABLAPL/8710/2025	BHABADYUTI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MANCHESWAR P.S. /185 /2025 () //
359	D-ABLAPL/22168/2025 ABLAPL/8711/2025	KURESHU GOUDA @ KURESH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /246 /2025 () //
360	D-ABLAPL/21676/2025 ABLAPL/8712/2025	ABDUL GAFAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PURUNABAZAR /160 /2025 () //
361	D-ABLAPL/21904/2025 ABLAPL/8713/2025	AJAYA DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHIRINGIA /105 /2025 () //
362	D-ABLAPL/22073/2025 ABLAPL/8714/2025	MANAS NAIK @ MANAS CHANDRA NAIK @ NARESH CHANDRA NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /249 /2025 () //
363	D-ABLAPL/21882/2025	RISHAB JAISWAL	DILIP KUMAR MISRA	TANGI /202 /2025

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	ABLAPL/8715/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21455/2025 ABLAPL/8716/2025	DIPAK ROUT @ SOUMYA RANJAN ROUT VS STATE OF ODISHA	SAI SAGAR MOHAPATRA VS	TIGIRIA /154 /2024 () //
365	D-ABLAPL/22093/2025 ABLAPL/8717/2025	BINOD KUMAR TRIPATHY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ /0 () //
366	D-ABLAPL/22098/2025 ABLAPL/8718/2025	SARTHAK RANJAN BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //
367	D-ABLAPL/22177/2025 ABLAPL/8719/2025	JALIA BHOI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PURI SADAR /2 /2020 () //